

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1046
ANSWERED ON:27.07.2015
Minority Workers in Government Departments
Baig Shri Muzaffar Hussain

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of officers/employees belonging to minorities recruited in Ministries/Departments/Undertakings under the Government of India and the central employment exchange from May 2014 to June 2015, Ministry/Department/Undertaking-wise;
- (b) whether the said ratio is very low in comparison to the last few years;
- (c) if so, the reasons therefor; and
- (d) the plans of the Government, if any, to increase the recruitment ratio of minorities in the Government jobs in future?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)

(a) & (b): As per the information furnished by the Department of Personnel & Training (DOP&T) to the Ministry of Minority Affairs, the status of recruitment of minorities in Central Government and Public Sector Undertaking etc. from 2011-12 to 2014-15 is enclosed at Annexure.

(c): As per information furnished by Department of Personnel & Training (DOP&T) to the Ministry of Minority Affairs, the main reasons for decline in recruitment of minority communities in Government Service are no reservation for minorities in Government Services, low educational level, lack of requisite knowledge etc.

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(d): The DOP&T has issued guidelines to all appointing authorities for giving special consideration to minorities in recruitment and has also issued instructions to all appointing authorities to scrupulously observe inter-alia, the following guidelines:

- 1) The composition of Selection Committees should be representative. It should be mandatory to have inter alia, one member belonging to minority community in Selection Boards/ Committees for making recruitment to 10 or more vacancies.
- 2) In selection process of less than 10 vacancies, efforts should be made to have a Minority community officer included in such Committees/Boards.
- 3) Wide publicity should be given to all appointments in Government, public sector banks and financial institutions, and
- 4) Where there is concentration of minority community population in local areas, the vacancy circular in local language may be distributed in those areas by suitable arrangements.

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